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CONC-2882-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PAVAN KUMAR DWIVEDI

ON THE 4th OF NOVEMBER, 2025

CONTEMPT PETITION CIVIL No. 2882 of 2024

DHAN SINGH

Versus

SHRI SHIVAM VERMA AND OTHERS

.....
Appearance:

Shri Rakesh Kumar Sharma, learned counsel for the petitioner.

Shri Atul Khare, learned counsel for the respondent [R-2].
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ORDER

Learned counsel for the respondents submits that the direction to decide the representation has already been complied with by passing the order dated 23.04.2024 which has been brought on record as annexure R-1 with the compliance report.

In view of the same, the present contempt petition is disposed of, however, liberty is reserved to the petitioner to challenge the said order, if so advised.

(PAVAN KUMAR DWIVEDI)
JUDGE

N.R.